

**Officer incharge, Ayurvedic Store,
Asaf Ali Road, New Delhi**

4503. SHRI S. A. DORAI SEBASTIAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that orders have been issued by the Ministry not to keep doctors at the Medical Stores including Ayurvedic Store situated at Asaf Ali Road, New Delhi who have served for more than two years;

(b) whether it is also a fact that the Staff Inspection Unit of the Ministry have recommended that officers of the rank of doctors should not be posted as Store Incharge; and

(c) if so, what action has been taken or proposed to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR): (a) and (b). No.

(c) Does not arise.

Shortage of nurses and opening of new Nursing Training Schools

4504. SHRI M. RAMANNA RAI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government are aware that the hospitals throughout the country are in need of trained nurses;

(b) whether it is also a fact that the scarcity of trained nurses in the country is because of the attitude of the All India Nurses Council which is reluctant to accord permission to open new Nurses Training Schools; and

(c) whether Government have any plan in hand to increase the number of trained nurses?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR): (a) There is

some shortage of trained nurses in certain parts of the country.

(b) No. The Indian Nursing Council lays down the minimum standards of nursing education. Institutions desirous of imparting training in nursing have to meet these requirements and approach the State Nursing Council and the State Government for approval.

(c) Training of nurses is primarily the concern of States. Several States have been increasing admissions in schools of nursing from time to time, according to their requirements.

Discrepancies in Compulsory Deposit Schemes accounts of doctors

4505. SHRI CHANDRAPAL SHAILANI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether some representations have been received by Government regarding glaring discrepancies in the Compulsory Deposit Scheme account entries of doctors working in the CGHS;

(b) if so, the number of such complaints and the action taken to remove such discrepancies; and

(c) the steps taken to ensure correct entries to the satisfaction of the concerned officials?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR): (a) Yes.

(b) and (c). About 112 medical officers working under CGHS have represented about the discrepancies in their Compulsory Deposit Scheme Accounts. The matter has already been taken up with the office of the Treasury for reconciliation.

Homoeopathic principles of medication and its propagation

4506. PROF. P. J. KURIEN: Will the Minister of HEALTH AND